GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 1818 TO BE ANSWERED ON 27.07.2016

PUNISHMENT FOR THROWING WASTE ON TRACKS

1818. SHRI GAJANAN KIRTIKAR: KUNWAR HARIBANSH SINGH: SHRI S.R. VIJAYAKUMAR: SHRI SUDHEER GUPTA: DR. SUNIL BALIRAM GAIKWAD: SHRI BIDYUT BARAN MAHATO:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the National Green Tribunal has directed the Railways to 'strictly' impose a fine on those throwing waste on rail tracks and act against them effectively;
- (b) if so, whether the tribunal has also directed the Railways to produce a list of frequent offenders who have been fined;
- (c) if so, the details thereof and the number of offenders who have been fined, till date; and
- (d) the other steps taken/being taken by the Government to create hygienic environment in railway and around stations and platforms in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) & (b) Yes, Madam.

(c) 1099 legal notices for levying compensations have been served to offenders in Delhi area under 'Polluter Pays Principle' and an amount of \gtrless 41800/- have been realised from the said offenders as a part of the directions of Hon'ble NGT.

(d) Regular drives are organised to improve cleanliness at Railway premises including Railway stations, trains and tracks. Weekly special intensive cleaning drives at Railway stations in rotation are being undertaken by Zonal Railways. Periodical Campaigns are undertaken at all important stations by Zonal Railways to create awareness among passengers on cleanliness.

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